

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1267(CHE)/2024

PETITION NUMBER : CP(IB)/94(CHE)/2024

NAME OF THE APPLICANT : Santhanam Rajashree (RP) S Srinivasan

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Ld. Counsel Ms. Vaiduriya for the Petitioner. Ld. Counsel Ms. Jayashree S Iyer for RP.

In this case the above IA has been filed to take on record the report of the IRP. Meanwhile a memo has been filed by the Financial Creditor vide Diary No.2683 dated 03.06.2024 stating that Petitioner is withdrawing the present Petition. **Therefore the CP(IB)/94(CHE)/2024 is treated as withdrawn and disposed off with liberty to file fresh Application at a later date. IA(IBC)/1267(CHE)/2024 is dismissed has infructuous.**

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk